NOTICE

In continuation of the Notification dated 06.05.2024, regarding Summer Vacation 2024, it is hereby notified for the information of Advocates and Parties in person that the Single Bench presided over by **the Hon'ble Shri. Justice Firdosh P. Pooniwalla** from 11th May, 2024 to 19th May, 2024 has issued the following directions :-

(i) The Court shall sit on 14th and 17th May, 2024 at 10.30 a.m.

(ii) Parties and Advocates should file praecipes for listing of urgent matters in advance setting out in detail the urgency for hearing on the aforesaid dates. The Court shall consider all praecipes filed on or before 11 a.m. on the previous day and list only extremely urgent matters.

(iii) No mentioning of matters will be permitted.

Date : 10th May, 2024

By Order

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay